

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	TCP/11/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	A K MANSOOR V/S CHANNEL FOODS PVT LTD & 4 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	A M SRIDHARAN
RESPONDENTS ADVOCATE/ PROFESSIONAL	K N S LAW CHAMBER (R2, R3 & R5), S P MURALIKRISHNAN (R1 & R4)

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

TCP/11/KOB/2019

In view of the Order passed in CP/8/KOB/2019 today, list this TCP along with the said petition on 27.10.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**